NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 247/09//HDB/2017
NAME OF THE COMPANY	Prathista Industries Ltd
NAME OF THE PETITIONER(S)	Jaipur Golden Transport Company Pvt Ltd
NAME OF THE RESPONDENT(S)	Prathista Industries Ltd
,	
UNDER SECTION	Sec 9 0f IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Rajendros	Adv	9440066644	2
B. Krishon Shonny	Ah	9848682339	Khishi

Counsel for Respondent(s):

Name of the Cou	nsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mr.K.Rajendran, along with Mr.B.Krishna Sharma, learned counsels for the petitioner.

Post the case on 30.11.2017.

Member (Technical)

Member (Judicial)